

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

4(ND)/ 2012

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018**

**NAME OF THE COMPANY: Suhas Chakma Vs. M/s South Asia Human Right Documentation Centre Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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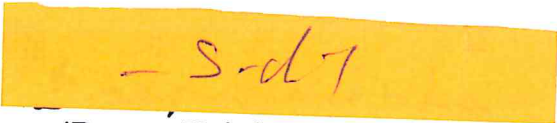
	For the Petitioner:	Counsel for the Petitioner		
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	For the Respondent:	Counsel for the Respondent		
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**ORDER**

Copy of the application filed by the Judgment Debtor is accepted by the Decree Holder who is present in court in person.

To come up for further consideration on 9.2.2018 to be taken up as Item No.1



**(Deepa Krishan)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**